

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2019 &  
IA NO. 1218 OF 2019**

**Dated : 23<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Inland Power Ltd. ... Appellant(s)  
Versus  
Jharkhand State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Himanshu Shekhar  
Mr. Aabhas Parimal  
Mr. Jannesh Kumar for R-2

**ORDER**

Rejoinder, if any, shall be filed on or before 21.10.2019 after duly serving copy on the other side.

List the matter on **04.11.2019.**

**(S.D. Dubey)  
Technical Member**

pr/mkj

**(Justice Manjula Chellur)  
Chairperson**